[RAJYA SABHA]

SHRI AMOLAKH CHAND: That is all right This has been introduced only recently. Is it not a fact that the time was from 7 to 8 and that it was impossible for the students to hear the broadcasts? ,Tf so, may I know who has responsible for that decision?

DR. B. V. KESKAR: The hon. Member is still under a misunderstanding. That 7 to 8 programme was not meant for students.

MR. CHAIRMAN: The question hour is over.

## WRITTEN ANSWERS TO QUES-TIONS

## PRICES OF COTTON YARN

•49. SHRI J. V. K. VALLABHARAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government have received any representation regarding the increase in the prices of cotton yam of lower and medium counts by 20 to 25 per cent; and

(b) if so, what steps Government have taken to maintain the prices at reasonable level?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) Yes, Sir.

(b) Government is keeping a close watch over the trend of cotton yarn prices. The rise in prices of yarn is to some extent due to rise in cotton prices and increased demand and partly also to speculative activities. Government have already arranged for additional import of cotton to augment available supplies within the country so that increase in cotton prices is curbed and the mills are enabled to keep production at optimum levels. The matter has also recently been discussed with the representatives of textile industry and with their cooperation it is hoped that normalcy would soon return.

## CHINESE MAP PUBLISHED IN A CHINESE MAGAZINE 'CHINA RECONSTRUCTS'

\*60. SHRI B. D. KHOBARAGADE: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that a map showing 15 points along the Sino-Indian border alleged to have been invaded and intruded in by the Indian troops was published in the supplement (Chinese-Indian Border) to the Chinese Magazine "China Reconstructs" in December 1959, in Cairo; and

(b) if so, what steps Government have taken counteract such mischievous and misleading propaganda?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Yes, Sir.

(b) Such copies of the publication as have come to the notice of Government, are being confiscated in accordance with the provisions of the Notification under the Sea Customs Act issued in November 1959.

At the same time, Government of India have made their position clear regarding India-China border problem to other Governments as well as through the Information Services to correct any erroneous impression created by the Chinese publicity.

## **APPOINTMENT OF A BANK COMMISSION**

•62. SHRI AMOLAKH CHAND: Will the Minister of LABOUR AND EMPLOYMENT be pleased to refer to the answer given to Starred Question No. 19 in the Rajya Sabha on the 23rd November, 1959, and state:

(a) whether a decision has since been taken by Government to appoint a Bank Commission on the mode of settlement of the pending Bank dispute; and

(b) if not, what are the reasons for not taking a prompt decision in this matter?

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